

**The Right of Children to Free and Compulsory Education (Amendment) Bill,
2025 (Amendment of Section 2, etc.)-Introduced**

SHRI KRISHNA PRASAD TENNETI (BAPATLA): Hon. Speaker, Sir, I beg to move for leave to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009. I also to introduce the Bill.

माननीय अध्यक्ष : प्रश्न यह है :

कि निःशुल्क एवं अनिवार्य बाल शिक्षा अधिकार अधिनियम, 2009 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

SHRI KRISHNA PRASAD TENNETI (BAPATLA): I introduce the Bill.